

1	2	3	4	5
10.	Mod. Hiradarbati	VIII	1.35	0.05
11.	" Khadakhai	VIII	0.26	0.18
12.	" Nesa	VIII	0.40	0.18
13.	" Okala Distributory	VIII	0.21	0.19
14.	" Chowkinala	VIII	0.35	0.18
15.	" Salandi Canal (Dasmosa)	VIII	1.87	1.75
			186.20	1.23

* Projects also availing External Assistance.

** Project being implemented with Central Assistance.

Courses in Electrical Engineering Deptt. of IIT, Delhi

3455. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that one of the important courses in the Electrical Engineering Department at the Under-graduate level in Indian Institute of Technology, Delhi (IIT) is being taught by Faculty Member having no basic background in Electrical Engineering;

(b) if so, the reasons for deterioration in teaching in this premier academic institution; and

(c) the remedial action is being proposed by the Government to uphold the teaching standards in IIT, Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c): The Indian Institutes of Technology (IITs) are the Institutes of National Importance attracting and retaining highly qualified, talented faculty. The well qualified faculty in Electrical Engineering Department of IIT Delhi teaches core and inter-disciplinary course at under-graduate level.

[Translation]

Lane of N.H. 2

3456. PROF. OMPAL SINGH NIDAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to construct any other lane on National Highway No. 2 (Shershah Suri Marg) in Ferozabad city in Ferozabad district, U.P.;

(b) if so, the details thereof; and

(c) the time by the said scheme is likely to be implemented?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) There is no provision to construct any other lane on National Highway No. 2 in Ferozabad city in Ferozabad district in UP in the 8th Five Year Plan - 1992-97.

(b) and (c). Do not arise in view of (a) above.

[English]

Visa to Foreign Travellers

3457. SHRI D.P. YADAV :

SHRIMATI MEIRA KUMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have received any suggestion from the Ministry of Tourism to permit foreign travellers travel without visa to this country;

(b) whether the Government have considered the suggestion to do away with the visas for travellers from those countries which have signed bilateral tourism agreement with India;

(c) if so, the details thereof; and

(d) what policy will be framed to differentiate between a genuine tourist and someone entering the country with hostile intentions?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) From time to time Ministry of Tourism has suggested that foreigners from certain specified countries, having a sizeable flow of tourists to India, may be exempted from the requirement of visa.

(b) and (c). The suggestion has been considered by the Government but not found feasible.

(d) Indian Missions have clear guidelines on the manner in which bonafide tourists are to be provided with requisite assistance. These guidelines are updated periodically and implemented with due care and caution, in order to ensure that bonafide tourists are not inconvenienced.